

Agencies. The District Authority shall invite the MPs concerned to such review meetings and send a report of such a review meetings to Ministry of Statistics and Programme Implementation.

- (v) The Nodal Department in the State shall monitor the MPLADS funds contributed by MPs to ensure that the funds are utilized in time by the district authorities for execution of rehabilitation works.

Contribution through MPLAD for street lights

3323. SHRI RANJIB BISWAL: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether all the Members of Parliament have been asked to contribute, through their MPLAD funds, towards providing street lights particularly in the rural areas of the country, powered by solar energy; and

(b) if so, the details thereof and the response of Members thereto?

THE MINISTER OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI D.V. SADANANDA GOWDA): (a) No, Sir. Only Lok Sabha Members from 5 States where the household electrification is less than 50% as per Census 2011, namely, Uttar Pradesh, Jharkhand, Bihar, Odisha and Assam have been asked to contribute through their MPLAD funds, towards providing LED Street lights powered by Solar energy under ATAL JYOTI YOJANA (AJAY).

(b) Energy Efficiency Services Limited is implementing AJAY scheme and collecting the responses from Members of Parliament. 100 Hon'ble Members of Parliament responded to contribute out of 168 Hon'ble Members contacted.

Funds for providing drinking water in Ghaziabad

†3324. SHRI MAHENDRA SINGH MAHRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Lajpat Nagar, Rajendra Nagar, Shyam Park extension at Sahibabad in National Capital Region are part of Ghaziabad Smart City;

(b) whether people belonging to these areas are compelled to drink bottled or jet pump water due to non-availability of piped drinking water there;

(c) if so, whether Government would allocate funds under the Jawaharlal

†Original notice of the question was received in Hindi.

Nehru National Urban Renewal Mission or 'AMRUT' scheme for construction of water overtank at Shani Chowk in Lajpat Nagar;

(d) if not, whether Government would provide Ganga water at the said places for drinking; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) The area to be developed under Smart Cities Mission can only be known after selection of the city as Smart City. Ghaziabad has not been selected for development into Smart City as yet.

(b) No Sir. Potable water is being supplied by Nagar Nigam, Ghaziabad in the said areas.

(c) to (e) Ministry of Urban Development has launched Atal Mission for Rejuvenation and Urban Transformation (AMRUT), for basic urban infrastructure development in 500 Mission cities/towns, wherein universal coverage of water supply in Mission cities is the first priority. Ghaziabad is one of the Mission Cities under AMRUT. Under the Mission, the Ministry does not provide any financial assistance to Mission cities directly. The Centre approves the State Annual Action Plans (SAAPs) submitted by the States. The State Government's concerned have been empowered to select individual projects to be taken up, prepare, appraise and approve the Detailed Project Reports (DPRs) and thereafter, implement the projects. The details of water supply projects in Ghaziabad, proposed by the State Government of Uttar Pradesh State in its SAAP are as under:-

<i>(₹ in crore)</i>		
Project Name	2015-16	2016-17
Water Supply	45.39	150.00

World Bank assistance for roads and flyovers

3325. SHRI SANJAY SETH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether World Bank is providing any assistance for work related to construction of roads and flyovers in various cities and towns of the country;

(b) if so, the details and the current status thereof;